

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.03.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 50/BB/2020	For dismissal	Sec 9 of I&B code 2013	M/s Chryso India Pvt Ltd	Shreyas Hingmire for VIS Legis Law Practice	Sri Chowdeshwari Concrete India Pvt Ltd	Gnanesh H Kempanna

ADVOCATE FOR PETITIONER/s: _____

ADVOCATE FOR RESPONDENT/s: *Shri Gnanesh H. Kempanna*

ORDER

Heard Shri Gnanesh H Kempanna, learned Counsel for Respondent. None appeared for the Petitioner. Learned Counsel for the Respondent requests time for filing Objection. Learned Counsel for the Respondent is permitted to file Objection duly serving copy on the other side.

Post the case on **19.03.2021.**

[Signature]

MEMBER(T)

[Signature]

MEMBER(J)

[Signature]
Puja

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Court Officer